

Seventeenth Loksabha

>

Title: Laid on the table a statement regarding reduction of the import duty on Lentils (Masur).

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Notification No. 34/2020 – Customs, dated 17th September, 2020, together with an Explanatory Memorandum making certain amendments in the Notification No. 50/2017-Cus., dated 30.06.2017, so as to reduce the import duty from 30 per cent to 10 per cent on Lentils (Masur) originated in or exported from countries other than USA and to reduce the import duty from 50 per cent to 30 per cent on Lentils (Masur) originated in or exported from USA from 18.09.2020 to 31.10.2020 in both cases under Section 159 of the Customs Act, 1962.

[Placed in Library, See No. LT 2599/17/20]

...(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, यह जो नोटिस है, वह ले होने के बाद ही होता है, आप लोगों के लिए सब हो रहा है।